

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. †3223
TO BE ANSWERED ON 01.01.2019

NASHA MUKTI CENTRES

†3223. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that 40% of women/house wives are habitual users of liquor;
- (b) the steps taken by the Government for “Nasha Mukti” of such women;
- (c) whether any special centres have been opened for this purpose; and
- (d) if so, the number and names of States where such centres have been opened and the number of women who came to these centres for treatment?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)

- (a) Data on women/housewives who are habitual users of liquor is not maintained in this Ministry.
- (b) to (d) This Ministry implements a “Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse” under which financial assistance is provided to eligible Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs). At present, the Ministry provides financial assistance to four IRCAs in the country that are running exclusively for women. The details of these centres are given below:

Sl. No.	Name of NGO	Project location	No of beneficiary
1.	Sneha Bhavan	Imphal West, Manipur	149
2.	United Voluntary Youth Council	Churachandpur, Manipur	212
3.	New Life Home Society	Aizawl, Mizoram	164
4.	Sri Baba Trust and Foundation	Bangalore, Karnataka	85
